

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6723

ANSWERED ON:08.05.2013

AI STAFF S INVOLVEMENT IN UNRULY INCIDENT IN FOREIGN LAND

Bhagora Shri Tarachand

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether any unruly incident involving Air India staff in a foreign land has come to the light of the Government;
- (b) if so, the complete details of the incident;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details and the outcome thereof;
- (e) whether any action has been taken against the erring officials; and
- (f) if so, the details thereof and the corrective steps taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) and (b): Yes, Madam. An incident involving 5 cabin crew took place on the night of 20th January, 2013 at the hotel Holiday Inn, Chicago (cabin crew layover hotel). Five cabin crew were engaged in a fight in the hotel lobby, and the local police was called. They were confined to their hotel rooms till their departure for the flight in the afternoon of the same day. However, the hotel did not press any charges.

(c) to (f): An Enquiry was conducted by Air India and explanation of the cabin crew involved was called for. All the five crew were de-rostered from flying duties and were placed under suspension for two months. Subsequently, after corrective training and counseling they have been released for flight duties effective 01 April, 2013.